

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3464
TO BE ANSWERED ON 10.08.2021**

EWS RESERVATION

†3464. SHRI DEEPAK BAIJ:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the reservation share of general category has been increased after the implementation of 10 percent reservations for the Economically Weaker Section (EWS) general category due to which opportunities for other groups are decreasing, if so, the details thereof;
- (b) the State which have implemented 10 percent reservation for EWS of general category;
- (c) the details of the number of candidates provided appointment under the said reservation policy for EWS of general category till date, State-wise; and
- (d) whether filling of backlog vacancies of Scheduled Castes, Scheduled and Other Backward Castes has been put on hold and priority is being given to the appointment of candidates belonging to the 10 percent EWS of general category, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a): No Sir. The benefits of EWS reservation is available to those persons not covered under the existing reservation scheme for SCs/STs/OBCs in Central Government and this has no bearing on the opportunities available to the other groups.
- (b): As per available information the following States have implemented ten per cent reservation to EWS:- (1) Uttarakhand (2) Gujarat (3) Karnataka (4) Jharkhand (5) Maharashtra (6) Mizoram (7) Delhi (8) J&K (9) Goa (10) Assam (11) Andhra Pradesh and (12) Telangana. No information regarding implementation of EWS reservation in remaining States/UTs is available.
- (c): As per information sent by the Department of personnel & Training, State wise/District wise data in respect of EWS is not maintained by them.
- (d): Department of Personnel and Training (DoPT) monitors the progress in filling up of backlog vacancies reserved for SCs, STs and OBCs with ten Ministries/Departments, having more than 90% of the employees of Central Government. These Ministries/Departments collect these data from their attached /subordinate offices, Central Public Sector Undertakings, Financial Institutions, Nationalized Banks, etc and thereafter, furnish consolidated data to DoPT. Ministry/Department-wise and category wise details of backlog reserved vacancies, as on 01.01.2020 is attached at **Annexure-I**.

Annexure-I

DATA ON BACKLOG RESERVED VACANCIES AS ON 31.12.2019 (01.01.2020) Category-wise details of backlog vacancies, vacancies filled up and unfilled vacancies										
S.No.	Ministry/Department	SC			ST			OBC		
		Vacancies	Filled up	unfilled	Vacancies	Filled up	unfilled	Vacancies	Filled up	unfilled
1	Posts	1379	393	986	845	158	687	1090	426	664
2	Railways	9767	4208	5559	7713	2250	5463	12061	5314	6747
3	Housing & Urban Affairs	259	141	118	272	124	148	720	431	289
4	Defence Production	8604	6818	1786	7352	5647	1705	4692	4156	536
5	Defence	1649	236	1413	1068	117	951	2732	529	2203
6	Atomic Energy	189	52	137	189	40	149	679	108	571
7	Financial Services	1527	648	879	1363	421	942	2252	1018	1234
8	Revenue.	4971	1483	3488	3214	647	2567	4336	1492	2844
9	Total	28345	13979	14366	22016	9404	12612	28562	13474	15088
